

**Central Administrative Tribunal
Principal Bench, New Delhi.**

TA-23/2015

New Delhi this the 19th day of October, 2016.

**Hon'ble Sh. Shekhar Agarwal, Member (A)
Hon'ble Dr. Brahm Avtar Agrawal, Member (J)**

Dr. Danish Kamal Chishti,
S/o Prof. Tanveer Chishti,
r/o Noor Manzil,
Mohalla Qila, Mangalur Town,
Distt. Hardwar, Uttrakhand.

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Applicant

Versus

1. The State,
(NCT of Delhi)
New Delhi
Through Principal Secretary Health

2. A&U Tibbia College,
(Govt. of NCT of Delhi),
Karol Bagh, New Delhi,
Through its Director.

3. Union Public Service Commission,
Dholpur House, Shahjahan Road,
New Delhi.
Through its Secretary.

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Respondents

(through sh. N.K. Singh for Ms. Avnish Ahlawat)

ORDER (ORAL)

Mr. Shekhar Agarwal, Member (A)

It is seen that there has been no appearance on behalf of the applicant since last several dates. Today also there is no appearance on his behalf. It therefore appears that the applicant is no longer interested in pursuing this TA any further. Accordingly, this TA is dismissed in default for non-prosecution.

**(Brahm Avtar Agrawal)
Member (J)**

/ns/

**(Shekhar Agarwal)
Member (A)**